

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 637  
ANSWERED ON 28<sup>th</sup> NOVEMBER, 2024**

**LAND ACQUISITION FROM FARMERS**

**637. SHRI K GOPINATH:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

- a) The reasons for farmers reluctance in many States to give up their land for acquisition for National Highway projects.**
- b) Whether there is a huge difference between the Government's land acquisition rate and the prevailing market value in many States, if so, the details thereof;**
- c) the manner in which the gap between the land acquisition rate and the market rate is affecting land acquisition processes in various States; and**
- d) the remedial steps taken by the Government in this regard?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

- (a) Generally, the land acquisition for the National Highways under Section 3 of the National Highways (NH) Act,**

**1956 (hereinafter referred to as "NH Act") proceeds smoothly. However, in some cases, the land owners are reluctant for various reasons including the dislocation caused on account of acquisition, the comparison with other land owners whose land value increases as a result of the project being implemented besides the compensation amount.**

**(b) & (c) No Sir. Whereas acquisition of land for National Highways is done under the provisions of NH Act, compensation for the same is determined as per the provisions of Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement(RFCTLARR) Act, 2013 which ensures determination of compensation based on the market value by the Competent Authority and the payment of solatium of 100% of the value and other applicable benefits.**

**(d) The Government has developed and deployed BhoomiRashi Portal as a single point platform for Land Acquisition Notifications and payment of compensation. It has made the land acquisition process fast, transparent and stakeholder-friendly. The Government is also organizing training sessions and workshops for the officers of the State and Central Governments on land acquisition matters and use of the BhoomiRashi Portal.**

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